

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 103
(IB)-1672(ND)2019
IA/2783/2021

IN THE MATTER OF:

M/s. Alchemist Assets Reconstruction ... Applicant/Petitioner
Company Limited
Versus

M/s. Associated Lighting System Private ... Respondent
Limited

Under Section: 7 (CIRP)

Order delivered on 06.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

It is the 4th progress report submitted by the RP. The same is taken on record subject to just exception.

With this, the present IA stands closed.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)